

ITEM NO.46

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No.111/2021 in W.P.(C) No.804/2020

(Arising out of impugned final judgment and order dated 27-11-2020 in W.P.(C) No.804/2020 passed by the Supreme Court of India)

MADRAS BAR ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With IA No.27760/2021 - APPLICATION FOR TAKING ON RECORD, IA No.27542/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No.58960/2021 - APPROPRIATE ORDERS/DIRECTIONS and IA No.2727/2021 - CLARIFICATION/DIRECTION)

WITH Diary No.5510/2021 (PIL-W)

(With IA No.30102/2021 - APPLICATION FOR PERMISSION, IA No.30106/2021 - CLARIFICATION/DIRECTION and IA No.30104/2021 - INTERVENTION/IMPLEADMENT)

Diary No.5526/2021 (PIL-W)

(With IA No.30185/2021 - APPLICATION FOR PERMISSION, IA No.30189/2021 - CLARIFICATION/DIRECTION and IA No.30186/2021 - INTERVENTION/IMPLEADMENT)

Diary No.5122/2021 (PIL-W)

(With IA No.41438/2021 - APPLICATION FOR PERMISSION, IA No.28120/2021 - CLARIFICATION/DIRECTION and IA No.31843/2021 - INTERVENTION APPLICATION)

Diary No.6543/2021 (PIL-W)

(With IA No.35655/2021 - APPLICATION FOR PERMISSION, IA No.35669/2021 - APPROPRIATE ORDERS/DIRECTIONS and IA No.35659/2021 - INTERVENTION/IMPLEADMENT)

Diary No.12680/2021 (PIL-W)

Date : 17-02-2023 These matters were called on for hearing today.

CORAM :

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA**

For Petitioner(s)

Mrs. Anil Katiyar, AOR

**Mrs. V. Mohana, Sr. Adv.
Mr. R. Chandrachud, AOR
Mr. D. Venkata Krishna, Adv.**

**Mr. Santosh Kumar, AOR
Ms. Sujata Kumari, Adv.
Mr. Aayushman Vatsayayana, Adv.
Mr. R Chandrachud, Adv.**

**Mr. Mahesh Thakur, AOR
Ms. Shivani, Adv.
Mrs. Vipasha Singh, Adv.
Mr. Ranvijay Singh Chandel, Adv.
Ms. Neha Singh, Adv.**

Mr. Rahul Kaushik, AOR

**Mr. Sahil Tagotra, AOR
Ms. Abhivyakti Banerjee, Adv.
Ms. Sakshi Garg, Adv.**

For Respondent(s)

Mr. T.V.S. Raghavendra Sreyas, AOR

Ms. Sakshi Kakkar, AOR

**Mr. Mukul Rohtagi, Sr. Adv.
Mr. Paramjit Singh Patwalia, Sr. Adv.
Mr. Shyam Diwan, Sr. Adv.
Mr. Rupesh Kumar, AOR
Ms. Pankhuri Shrivastava, Adv.
Ms. Neelam Sharma, Adv.
Mr. Rajeev Sharma, Adv.**

Mr. Rajeev Singh, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

IA No 27542/2021 In MA No 111/2021 In WP (C) No 804/2020

- 1 List the Interlocutory Application on 24 February 2023.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Assistant Registrar**